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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------|---------|----|-------------------------------------|
| CP(IB) No.45/ | - | Admis- | Rule-6 | of | Atlas Logistics Pvt. Ltd. Vs Unitex |
| 2017 | | sion | IB. | | Apparels Pvt. Ltd. |

SL. NAME (IN CAPITAL) & PHONE NUMBER

NO.

SIGNATURE

9844011095

ORDER

Counsel for petitioner is present. She requested time to inform the Tribunal the proposed name of IRP. As requested by the counsel time is granted. List it on 8/9/2017.

MEMBER(J)

MEMBER(T)